

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JANUARY, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.01.2017									31.01.2017
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8730	0	0	82	82	0	0	36	36	8776
2	CIVIL SECOND APPEAL	4377	0	0	75	75	0	0	48	48	4404
3	EXECUTION FIRST APPEAL	43	0	0	4	4	0	0	0	0	47
4	EXECUTION SECOND APPEAL	12	0	0	1	1	0	0	0	0	13
5	CIVIL MISC. APPEAL	21780	0	34	474	508	0	23	180	203	22085
6	CIVIL REVISION	400	0	0	34	34	0	0	6	6	428
7	CIVIL REVIEW	805	0	12	32	44	0	7	67	74	775
8	INCOME TAX REFERENCE	6	0	3	0	3	0	4	0	4	5
9	OTHER TAX REFERENCE	115	0	3	0	3	0	16	0	16	102
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	16	0	5	0	5	0	2	0	2	19
12	INCOME TAX APPEAL	1313	0	76	0	76	0	230	0	230	1159
13	WEALTH TAX APPEAL	26	0	0	0	0	0	0	0	0	26
14	SALES TAX REVISION	656	0	0	12	12	0	0	84	84	584
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	103	0	0	6	6	0	0	13	13	96
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	1	0	1	2
18	COMPANY APPEAL	28	0	0	2	2	0	0	5	5	25
19	COMPANY APPLICATION	231	0	0	3	3	0	0	13	13	221
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	0	0	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	37	0	0	0	0	0	3	0	3	34
24	SPECIAL APPEAL (WRITS)	2972	0	118	0	118	0	289	0	289	2801
25	CIVIL CONTEMPT	2186	0	11	251	262	0	23	60	83	2365
26	CIVIL WRITS	56713	0	63	1590	1653	0	79	1926	2005	56361
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	626	0	0	3	3	0	1	3	4	625
	TOTAL (A)	101231	0	325	2569	2894	0	678	2441	3119	101006
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19527	0	56	177	233	0	99	117	216	19544
3	CRIMINAL REVISION	6575	0	0	192	192	0	0	121	121	6646
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10265	0	0	687	687	0	0	740	740	10212
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1212	0	0	1776	1776	0	0	1873	1873	1115
6	CRIMINAL CONTEMPT	23	0	0	0	0	0	0	0	0	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	24	0	14	0	14	0	20	0	20	18
9	CRIMINAL LEAVE TO APPEAL	1072	0	5	66	71	0	13	16	29	1114
10	CRIMINAL WRITS	590	0	0	39	39	0	0	32	32	597
	TOTAL (B)	39291	0	75	2937	3012	0	132	2899	3031	39272
	TOTAL (A+B)	140522	0	400	5506	5906	0	810	5340	6150	140278
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	159	0	0	10	10	0	0	12	12	157
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	120	0	0	15	15	0	0	23	23	112
4	CRIMINAL TRANSFER	73	0	0	8	8	0	0	16	16	65
	TOTAL (C)	353	0	0	33	33	0	0	51	51	335
	GRAND TOTAL (A+B+C)	140875	0	400	5539	5939	0	810	5391	6201	140613